

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 145**  
**143(ND)/2013**

**IN THE MATTER OF:**

Rockman Advertising and Marketing India  
Pvt. Ltd. & Ors.

.... Applicant/petitioner

v.

M/s. Sharp Eye Advertising Pvt. Ltd.

.... Respondent

**Order under Section 397/398**

**Order delivered on 05.11.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner

Mr. Sakal Bhushan & Mr. Akash Jandial, Advs.

For the Respondent


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**ORDER**

Due to paucity of time matter could not be taken up.

List for further consideration on 02.12.2019.

  
**(M.M.KUMAR)**  
**PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**